

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 73/16	TP 166/17	Hearing	391 / 394	Pune Embassy Projects Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rakesh Bhatt 9036272199 (GKM Associates)	Petitioner	Rakesh
2.	SINCHANA.M.R 9945320087 K. Lathe Parimala vadana by <u>Lathe</u> (Deputy official liquidator) 2/6/17	ROC/RD	Sinchana.M.R

Counsel for petitioner is present. Smt. M.R. Sinchana, counsel appearing for RD and ROC is present. Counsel for petitioner has filed synopsis, financial statement, CA certificate and also additional affidavit. Smt. M.R. Sinchana, counsel for ROC is directed to get the information from the ROC regarding compliance of the observations made by the petitioner. Dy. OL from OL office is present.

For further hearing, list it on 15.06.2017.

  
MEMBER (J)

  
MEMBER (T)